

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 113
CP No. 10/CB/2021
IA (Companies Act) No. 35/CB/2024

Proceedings under Section 241, 242, 213 Companies Act
IN THE MATTER OF:

Rudra Shankar ShatapathyApplicant
V/S
In 2IT Technologies Pvt. Ltd. & Ors.Respondent

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant
Mr. Saswat K. Acharya, Adv.
Mr. Anant Pattnaik, Adv.
Ms. S. Pholgu, Adv.
Mr. Subham Agarwal, Adv.

For the Respondent
Mr. Madhup Singhal, Adv.

ORDER

IA (Companies Act) No. 35/CB/2024:

Learned Counsel Mr. Saswat K. Acharya appeared for the petitioner.
Learned Counsel Mr. Madhup Singhal appeared for the respondent. Counter
filed by the respondent.
List the matter for hearing on 08.08.2024.

CP No. 10/CB/2021:

Both sides counsel present. IA(Companies Act) No. 35/CB/2024 is pending.
Matter adjourned to 08.08.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)